NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH (COURT-I) CHENNAI

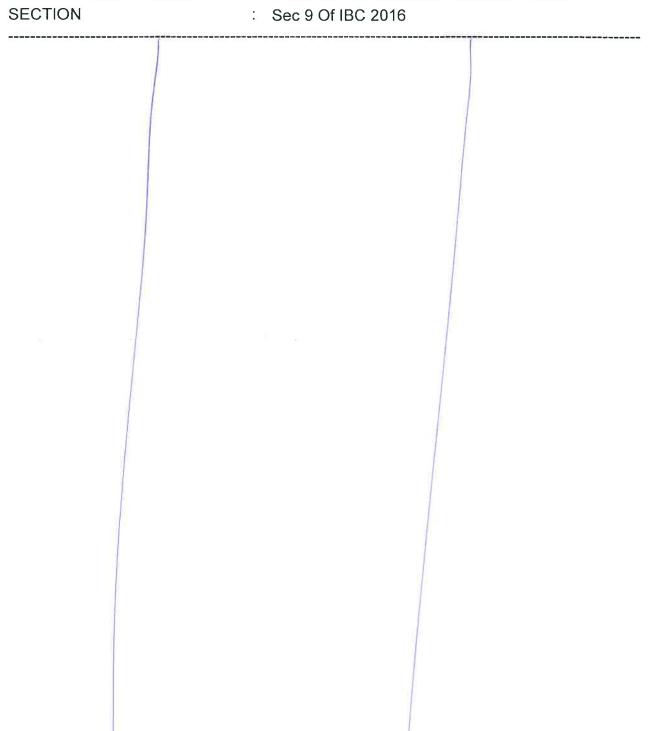
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2021 at 2.00 PM THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/27/2020

NAME OF PETITIONER : Avant Garde Healthcare Engineering Solutions Pvt Ltd

NAME OF RESPONDENT : Swiss Garnier Genexiaa Sciences Pvt Ltd



NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH (COURT-I) CHENNAI**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/91/2020

NAME OF PETITIONER

: Avant Garde Cleanroom & Engg Solutions

NAME OF RESPONDENT

: Swiss Garnier Genexiaa Sciences Pvt Ltd

SECTION

: Sec 9 Of IBC 2016

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ORDER

Ld. Advocates for the parties are present through Video Conferencing Platform.

Ld. Advocate for the Petitioner seeks for an adjournment. Taking into consideration the said representation, the matter stands adjourned to **06.05.2021**.

-SD-(ANIL KUMAR B) MEMBER (TECHNICAL) -SD(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS